BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

SIXTY-THIRD REPORT

(Presented on 23-7-1894)

The Business Advisory Committee held a sitting on Monday, 23 July, 1984.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—
 (1) The Levy Sugar Price Equalisation Fund (Amendment) Bill, 1984.

ment) Bill, 1984. 2 hours (Consideration and passing)

(2) The Dowry Prohibition (Amendment) Bill, 1984. 2½ hours (Consideration and passing)

(3) Discussion on the Resolution seeking disapproval of the National Security (Second Amendment) Ordinance, 1984.

(4) The National Security (Second Amendment) Bill, 1984 (To replace Ordinance).
(Consideration and passing)

(5) Discussion on the Resolution seeking disapproval of the Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1984.

(6) The Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings Bill, 1984 (To replace Ordinance)

(Consideration and passing)

(7) Discussion on the Resolution seeking disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1984.

(8) The Conservation of Foreign Exchange and Prevention of Snuggling Activities (Amendment) Bill, 1984 (To replace Ordinance). (Consideration and passing)

(9) Discussion on the Resolution seeking disapproval of the Terrorist Affected Areas (Special Courts) Ordinance, 1984.

(10) The Terrorist Affected Areas (Special Courts) Bill, 1984 (To replace Ordinance)

(Consideration and passing)

(11) The Estate Duty (Amendment) Bill, 1984. (Consideration and passing) . 3 hours

2 hours

1 hour

2 hours

 The Committee also recommend that discussion on Government Motion regarding White Paper on Punjab Agitation may be taken up on Tuesday, 24 and Wednesday 25 July, 1984.

New Delhi; July 23, 1984 BAL RAM JAKHAR, Chairman.

Sravana 1, 1906 (Saka)
GMGIPND—896 L.S.—Lino—23-7-84—500.

Business Advisory Committee.